

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.37/7/AMR/2022	IA(IBC)/194/2022, IA(IBC)/216/2022	60(5)	G. Satish Chandra Vs. Nirav Kirit Pujara, IRP of Andhra Cements Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA(IBC)/194/2022:**

Mr.Vivek Reddy, Sr. Advocate along with Mr.Manmeet Singh & Ms.Shatakshi Tripathi, Advocates are present for Resolution Professional (RP). The Counsel appearing for the Resolution Professional (RP) submits that the fee to the Legal Advisor would be paid shortly. List the matter on 21.10.2022.

**IA(IBC)/216/2022:**

Ms.Pranitha, Counsel for R2 is present. For filing counter, list the matter on 21.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**